Transfer of Salt Pan Lands of Mumbai

1913. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether State Government of Maharashtra has requested for the transfer of Salt Pan Lands in Mumbai Metropolitan Region to the State Government for affordable housing project; and
 - (b) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes, Sir.

(b) In November, 2013, the State Government had made a request for transfer of Central Government salt pan lands in Mumbai to Government of Maharashtra for providing affordable housing stock for the urban poor either under the Slum Redevelopment Scheme of the Government of Maharashtra or under Rajiv Awas Yojana.

The Central Government asked the State Government in March, 2014 to submit a substantive proposal in this regard.

Funds for modernisation of prisons in Assam and Uttar Pradesh

†1914. DR. SANJAY SINH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of prisoners being put in prisons beyond their capacity;
 - (b) if so, the State-wise details thereof;
- (c) the details of basic safety, resettlement, education and medical for the prisoners;
- (d) the extent of amount allocated to the States particularly to Assam and Uttar Pradesh for the modernisation of prisons during recent years;
 - (e) the extent of amount utilized out of the allocated amount; and
 - (f) the special steps taken for modernisation of prisons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per the data

[†]Original notice of the question was received in Hindi.